

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). Due to constraint on resources and other priorities Government are not in a position at present to include investments in this area in the Central sector for tourism development. It is for the State Government to consider whether as part of their Fifth Plan facilities should be created for tourists at Gopalpur.

A hotel in the private sector has been in operation at Gopalpur-on-sea for a number of years.

Change in Purchase Procedure of Cotton by C.C.I.

10124. SHRI DHARAMRAO AFZAL-PURKAR: Will the Minister of COMMERCE be pleased to state:

(a) whether there have been changes in the procedure for purchase of cotton by the Cotton Corporation of India; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

Impact of Increase in Excise Duty on Prices of Domestic Electrical Appliances

10125. SHRI DHARAMRAO AFZAL-PURKAR: Will the Minister of FINANCE be pleased to state:

(a) whether prices of domestic electrical appliances have recorded a marked rise in Delhi during the last two weeks of March, 1973 reflecting the increase in excise duty from 10 per cent to 25 per cent;

(b) whether electric fans, fluorescent tubes and lamps have shown a mixed tendency; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c). The prices of certain items of domestic electrical appliances have shown some increases in Delhi market. However, it may be added that for goods like domestic electrical appliances the ultimate consumer prices depend not only on increases in excise duty on the finished products but on increases in import duties on copper, stainless steel sheets and other raw materials as well. There has been no increase in excise duty on electric fans, fluorescent tubes and lamps in the 1973 Budget and the consumer prices of these items, in Delhi, have not shown any noticeable variation.

Setting up of an Ink Manufacturing Factory in Kuwait in collaboration with a Delhi Firm

10126. SHRI DHARAMRAO AFZAL-PURKAR: Will the Minister of COMMERCE be pleased to state:

(a) whether a Delhi firm has decided to collaborate in setting up an ink manufacturing factory in Kuwait which would be exported from India; and

(b) if so, the salient features of the project?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The Government have no information on this matter.

अलबे मलक बदर ट्रस्ट, नागपुर की चल और अचल सम्पत्ति का अनुमानित मूल्य

10127. श्री हुकन चन्द्र द.छवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि सरकार के निर्धारण के अनुसार अलबे मलक बदर ट्रस्ट, नागपुर की चल तथा अचल सम्पत्ति का अनुमानित मूल्य इस समय क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : आयकर विभाग द्वारा अभी तक "अतब-ए-मलक बदर ट्रस्ट" के शुद्ध धन (चल और अचल सम्पत्ति) का कोई नियमित निर्धारण नहीं किया गया है। न्यास द्वारा दाखिल की गयी नवीनतम धन-कर विवरणी में घोषित अचल सम्पत्तियों का मूल्य 3,59,040 रु० है। न्यास ने विवरणियों में चल-स-पत्तियों का मूल्य नहीं दिखाया है।

Raid by Income-tax Authorities on the House and Business Premises of Cloth Dealer in Kanpur

10128. SHRI S. M. BANERJEE:
SHRI R. V. BADE:

Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to the news-item which appeared in the *Patriot* dated 18th April, 1973 to the effect that Income-tax Authorities raided the residence, shop and godown of a whole-sale cloth dealer in Naugarah area in Kanpur and seized unaccounted cash, gold biscuits, jewellery and cloth worth several lakhs;

(b) whether a number of books were also seized; and